

Japan, Italy, Denmark, Netherlands Switzerland and Australia.

(c) and (d). No, Sir, However, Government's strategy has been to generate the pressure of international public opinion to deter the US Government from taking any unilateral measures which may affect exports from India of any commodity including drugs to USA.

### Foreign Investment

1864. SHRIMATI CHENNUPATI VIDYA: Will the Minister of FINANCE pleased to state:

(a) whether Government are considering proposals to create more attractive investment climate by defining its policy towards foreign investment in India in view of the recent happenings in Europe and South East Asian countries; and

(b) if so, the steps being taken to identify the areas where the country needs foreign investment in order to improve economic development, particularly exports?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): (a) and (b). The basic framework of our foreign investment policy is laid down in various documents including the Industrial Policy Resolution. Our approach is selective. In line with our priorities, the policy permits technical as well as financial collaborations over a wide range of industrial activities. The policy is well established and facilitates direct foreign investment in desirable areas, particularly areas of high technology and exports.

### Approval for Film on Savarkar

1865. SHRIMATI JAYAWANTI NAV-  
INCHANDRA MEHTA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government have given their approval to the producers for making a film on Veer Savarkar;

(b) if so, the amount of grant sanctioned by Government for the purpose;

(c) whether Government have sanctioned any grant to Savarkar Darshan Prasththan; and

(d) if so, the amount sanctioned?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) No, Sir. Production of films is largely in private sector and no prior approval of Government for production of feature films or documentaries by private producers is required.

(b) The Central Government has not given any grant for production of film on Veer Savarkar.

(c) No, Sir.

(d) Does not arise.

### Opening of A Branch of Alaknanda Gramin Bank at Kherakhal Uttar Pradesh

1866. SHRI C. M. NEGI: Will the Minister of FINANCE be pleased to refer to the reply given on 21 April, 1989 to Unstarred Question No. 6477 regarding bank branches in Pauri district of Uttar Pradesh and state:

(a) whether a branch of Alaknanda Gramin Bank has been opened at Kherakhal in Khirsu block of Pauri Garhwal; and

(b) if so, the details of the staff working at the branch?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): (a) and (b). No, Sir.

The Alaknanda Gramin Bank has not yet been able to open the branch at the centre due to non-availability of staff.

[*Translation*]

#### **Development of New Tourist Places in Rajasthan**

1867. SHRI GIRDHARI LAL BHARGAVA:  
SHRI NATHU SINGH:

Will the Minister of TOURISM be pleased to state:

(a) whether the inflow of domestic and foreign tourists in Rajasthan is continuously increasing;

(b) the percentage of tourists who visited Rajasthan out of the total number of foreign tourists visiting the country during 1989;

(c) whether there is any proposal for providing central assistance for development of new places of tourist importance in Rajasthan and provide more facilities to the existing tourist places during 1990-91;

(d) whether Government of Rajasthan has submitted any proposal in this regard to Union Government for its approval; and

(e) if so, the details thereof and the time by which the proposal will be approved?

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU): (a) Yes, Sir.

(b) As per the information available from the State Government, about 31% of the total foreign tourists to India, visited Rajasthan during 1989.

han during 1989.

(c) to (e). The Government of Rajasthan has submitted proposals for Central financial assistance for the development of tourism in their State during 1990-91. These schemes would be assisted during 1990-91 on the basis of their merit, availability of funds and inter-se-priorities.

#### **Setting up of a Doordarshan Kendra in Godda and Banka, Bihar**

1868. SHRI JANARDAN YADAV: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government propose to set up a Doordarshan Kendra in Godda District and at Banka of Bhagalpur District in Bihar; and

(b) if so, the time by which it is likely to be set up?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) and (b). The high power (10 kw) TV transmitter under implementation at Katihar is expected to provide service in parts of Godda and Bhagalpur districts of Bihar. However, Banka in Bhagalpur district is not expected to be satisfactorily covered by this transmitter in view of the intervening distance. While it is the endeavour of the Government to extend TV service to uncovered parts as early as possible, this is essentially dependent upon the availability of adequate resources for this purpose under future plans of TV expansion.

#### **Evasion of Taxes by Wholesale Traders**

1869. SHRI HUKMDEO NARAYAN YADAV: Will the Minister of FINANCE be pleased to state: